

Daily Board Criminal CR-19

CITY CIVIL COURT MUMBAI
IN THE COURT OF H.H.P.J. SHRI S. B. AGRAWAL (C.R. NO. 19)
CRIMINAL CAUSE LIST
DATE 23.11.2020 (11.00 A.M. to 2.00 P.M.)

| Sr. No. | Cases | Stage | Parties | Advocates |
|---------|----------------------------|--------|---|--|
| 1 | SC 100773/2013 | Report | The State of Maharashtra (Powai P. Stn) Vs Mushtaq Hasan Haldarava and 2 Ors | Public Prosecutor |
| 2 | SC 100437/2015 | Report | The State of Maharashtra (DCB, CID, Unit-VI) Vs Sameer Vasant Rohikar And 2 Ors | Public Prosecutor Amin Solkar for 1, V. K. Singh for 2, Amrish Salunkhe for 3 |
| 3 | Cri. Appeal 100761/2018 | Report | Mohammad Kallu Ibrahim Shah @ BA 2354-18 - Appellant (Org. Accused) Vs Ravindra Haribhau Pote – Respondent | P. N. Kulkarni Adv. Ramji Gupta |

CITY CIVIL COURT MUMBAI
IN THE COURT OF H.H.P.J. SHRI S. B. AGRAWAL (C.R. NO. 19)
CRIMINAL CAUSE LIST
DATE : 24.11.2020 (11.00 A.M. to 2.00 P.M.)

| Sr. No. | Cases | Stage | Parties | Advocates |
|---------|-----------|--------------------|--|--|
| 1 | SC 179/14 | Reply Arguments | The State of Maharashtra (Chembur Police Station) Vs Prabhakar Kutty Shetty | Public Prosecutor Adv. Mr. Manohar Shetty |

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| 2 | Cri. Appeal 100759/2018 | Hearing | Yoginder Chawla S/o. Krishanlal Chawla @ MA 2356-18 @ BA 2350-18 - Appellant (ORg. Accused) Vs M/s. Beauty XL India Pvt. Ltd. and State of Maharashtra – Respondent | H. M. Savlani Santosh H. Chari |
| 3 | Cri. MA 575/20 to 586/20 | Reply | Ambujam - director of Unison Contractors India in Revn---/20 @ MA 576/20 Vs Asmita Sarang - Proprietor of M/s. Aquamarine Medical Solutions and others --- Respondents | Divya Jain Adv. Navin Arora R/1 |

CITY CIVIL COURT MUMBAI
IN THE COURT OF H.H.P.J. SHRI S. B. AGRAWAL (C.R. NO. 19)
CRIMINAL CAUSE LIST
DATE : 25.11.2020 (11.00 A.M. to 2.00 P.M.)

| Sr. No. | Cases | Stage | Parties | Advocates |
|---------|------------------------------------|---------|--|---|
| 1 | SC 100476/2016 | Report | THE STATE OF NIRMAL NAGAR POLICE STATION. Vs SUKHDEV @ PINTU SURENDRA SHARMA AND ANOTHER 01 | Public Prosecutor |
| 2 | Cri. Appeal 100808/2018 | Hearing | Shekhar Govind Karbhari@MA-2531-18,BA- 2501-18-Aplnt. Vs State of Maharashtra-Respdt. | M. R. Raut and T. V. Dube Public Prosecutor |
| 3 | Cri. Appeal 824/18 @ MA 2597/18 | Hearing | Govinda Pyarelal Sharma@MA-2597-18-Aplnt. Vs Sangeeta Govinda Sharma- Respdt. | Yesh Kiran Bhandari |
| 4 | Cri. Appeal 830/18 @ MA 750/19 | Hearing | Meena Sanjay Nagpure @ MA 2615-18 @ BA 2597-18 - Appellant (Org. Accused No. 2) Vs State of Maharashtra - PSO., Navgar Police Station - Respondent (ORG. Complainant | R. B. Mokashi and Associates Public Prosecutor |

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CITY CIVIL COURT MUMBAI
IN THE COURT OF H.H.P.J. SHRI S. B. AGRAWAL (C.R. NO. 19)

CRIMINAL CAUSE LIST

DATE : 26.11.2020 (11.00 A.M. to 2.00 P.M.)

| Sr. No. | Cases | Stage | Parties | Advocates |
|---------|-----------------------------|-----------|--|--|
| 1 | Cri. Revn 17/20 @ MA 140/20 | Hearing | Vinay Deviprasad Dubey --- Applicant Vs The State of Maharashtra - Through Inspector - Wadala T.T. Police Station --- Respondent | Vinay Deviprasad Dubey Public Prosecutor |
| 2 | Cri. Revn 207/20 | Hearing | Manoj Kumar Poddar @ MA 38/20 --- Applicant Vs Reliance Securities Ltd and State --- Respondent | LEX JURIS Res Juris Advocates and Legal Consultants R/1 |
| 3 | Cri. MA 84/20 | Hearing | Dhuri Hemal Vora in Appeal 55/19 --- Applicant Vs Miraaj Oberoi @ Hemal Vora --- Respondent | |
| 4 | Cri. MA 1278/20 | Reply | Goel Roadways in Appeal 81/2020 - Applicant. Vs State and Others – Respondents. | Kafil A Khan Public Prosecutor |
| 5 | MISC APPLN SC/100443/2019 | Arguments | Lalita Manoj Badsiwala Vs Prakash Amila Badsiwala And 4 others | In person |

CITY CIVIL COURT MUMBAI
IN THE COURT OF H.H.P.J. SHRI S. B. AGRAWAL (C.R. NO. 19)

CRIMINAL CAUSE LIST

DATE : 27.11.2020 (11.00 A.M. to 2.00 P.M.)

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| 1 | SC 100436/2013 | Arguments | The State L. T. Marg P Stn Vs Pramod Pratap Raut and 5 ors | Public Prosecutor |
| 2 | Cri. Appeal 463/19 | Hearing | Prashant Nanji Rajpur - - Appellants Vs State of Maharashtra and Inspector of Police - Trombay Police Station – Respondent | Ganesh B. Shinde Public Prosecutor |
| 3 | Cri. Appeal 27/19 @ MA 80/19 @ BA 119/19 | Hearing | Surveer Singh Bhullar @ MA 80-19 @ BA 119-19 - Appellant (Org. Accused) Vs Farnaz Advertising Associates (Prop. Homi Talathi) - Respondent (Org. Complaint) | M/s. Kartikeya and Associates Adv. Mangesh Bhole |

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| 4 | Cri. MA 731/20 to 736/20 | Appearance | Dilipkumar Atmaram Nagpal in Revision-----/20 -- Applicant Vs Trupti K. Shah and State --- Respondents | Maitreya Shukla |
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